

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO.412 OF 2013

AND

COMPANY PETITION NO.433 OF 2013

In the matter of M/s. Birla Surya  
Ltd. (In Liqn.)

**SALE NOTICE**

Pursuant to the orders of the Hon'ble High Court, Bombay dated 30/06/2017 passed on the Official Liquidator's report dated 27/02/2017 offers are invited in sealed covers from the intending purchasers along with Earnest Money Deposit by way of demand draft/pay order drawn in favour of "The Official Liquidator, High Court, Bombay" payable at Mumbai for sale of immovable assets of M/s. Birla Surya Ltd. (In Liqn.) having area admeasuring 164 square meter situated at Plot No.18, Sy.No.40/A, Mauje Pali, Sudhagad Taluka, Dist Raigad. The Reserve Price and EMD for the immovable assets shall be as under:-

<b>Immovable assets</b>	<b>Reserve Price (in Rs.)</b>	<b>EMD (in Rs.)</b>
Area 164 sq. mt. Plot No.18, Sy.No.40/A, Mauje Pali, Sudhagad Taluka, Dist Raigad.	<b>10,50,000/-</b> (Ten lakhs fifty thousand)	<b>55%</b>

The sealed cover shall be super scribed with the words "Offers for the immovable assets of M/s. Birla Surya Ltd. (In Liqn.). Such offer will be received by the Official Liquidator upto **4.30 p.m. on 09/08/2017** and will be opened & public auction will be conducted in the presence of the Offerors on **18/08/2017 at 11.00 a.m.** or thereafter before the Hon'ble Judge taking Company matters of the Hon'ble High Court, Bombay when the Offerors or their authorized representatives may be present, if they so desire. No purchaser will be allowed to bid the auction in the name of nominee/nominees. No separate notice will be given to the Offerors, secured creditors or ex-directors of the Co. (In Liqn.) regarding the said sale. This sale notice is available on the websites of **www.officialliquidatormumbai.com**, **www.mca.gov.in**, and also on the website of Hon'ble High Court, Bombay i.e. **www.bombayhighcourt.nic.in**



The inspection of the aforesaid assets will be allowed to the intending purchasers on following dates and time:-

**Inspection** : - Immovable assets situated at Plot No.18, Sy.No.40/A, Mauje Pali, Sudhagad Taluka, Dist Raigad on **29/07/2017 between 11.00 a.m. to 4.00 p.m.**

The purchaser is bound by the terms and conditions of sale. The Terms and conditions of sale with inventory will be available from the office of the undersigned against payment of Rs. 200/-.

Dated this ~~11<sup>th</sup>~~ day of July, 2017.



(VINOD SHARMA)  
OFFICIAL LIQUIDATOR  
HIGH COURT, BOMBAY  
5<sup>th</sup> floor, Bank of India Building,  
M.G. Road, Fort, Mumbai- 400 023.  
Tel.:-22670024, 22675008